GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA STARRED QUESTION NO.359 TO BE ANSWERED ON 23rd DECEMBER, 2015

OUTSTANDING DUES AGAINST OPERATORS

†*359. SHRIMATI RAMA DEVI: SHRI RAMSINH RATHWA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether huge dues are outstanding against certain Telecom Service Providers (TSPs) with reference to licence fee, spectrum usage charges, penalties for violation of rules, etc.;
- (b) if so, the details thereof and the steps taken by the Government to recover the dues from the operators and the penalties imposed on them, operators-wise;
- (c) whether some TSPs have reportedly gone to courts in this regard and if so, the details thereof;
- (d) the details of pendency along with the amount of funds locked in these cases; and
- (e) the steps taken by the Government to recover the outstanding dues?

ANSWER

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (e) A Statement is laid on the table of the House.

Contd.....2/-

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.359 FOR 23rd DECEMBER, 2015 REGARDING "OUTSTANDING DUES AGAINST OPERATORS".

(a) & (b) The total outstanding dues against Major Telecom Service Providers is Rs.47,776.45 Crore. The details of outstanding dues is attached at **Annexure-A**.

The steps taken by the Government to recover the dues from the operators include issue of demands as per the terms and conditions of the license agreements and defending the cases in TDSAT, various High Courts and Hon'ble Supreme Court of India. Government of India has collected License Fee and spectrum Usage Charges to the extent of Rs. 1.70 lakh crore (approximately) up to the 2nd quarter of financial year 2015-16 from the date of commencement of Revenue Share Regime.

- (c) & (d) The total amount under litigation in respect of Major Telecom Service Providers is Rs 17,043.39 crore. The details are attached at **Annexure-B.**
- (e) The cases are defended in TDSAT, various High Courts and Hon'ble Supreme Court of India. The action shall be taken depending upon the judgments.

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Annexure-A Rupees in crore

Lok Sabha starred Question No. *359 to be answered on 23.12.2015													
Outstanding dues against Major TSPs													
S. No.	Operator	L.Fee arrears	Spectrum Charges arrears	EMR Penalty arrears	CAF Penalty arrears	EMR testing Fee arrears	MNP testing Fee arrears	Total arrears from Compa nies					
		Rs. In Crores											
1	Aircel Ltd/ Dishnet Wireless Ltd	1169.54	1919.03	378.75	410.75	0.50	0.00	3623.33					
2	M/s Bharti Airtel /Hexacom Ltd	3063.11	4770.48	1371.08	98.93	0.20	0.00	8066.65					
3	BSNL	4451.04	4830.28	1487.79	424.45	0.25	0.10	11193.56					
4	BPL (Loop Comm.Ltd)	111.00	670.52	0.00	0.00	0.00	0.35	779.42					
5	Idea Cellular Ltd	1703.49	2097.27	784.64	61.81	0.43	0.00	4647.21					
6	MTNL	590.11	2859.07	24.30	2.05	0.00	0.00	3475.53					
7	Reliance Communications Ltd	2226.81	1520.62	979.91	354.39	0.31	0.02	4361.68					
8	Reliance Telecom Ltd	111.27	380.67	0.00	0.00	0.00	0.00	491.94					
9	Videocon Ltd	82.38	34.30	167.40	0.05	0.00	0.00	284.13					
10	Vodafone Ltd	2619.07	4157.78	819.50	97.04	0.35	0.00	7693.39					
11	Tata Teleservices Ltd	943.11	1041.36	670.83	154.57	0.75	0.00	2809.87					
12	Tata Teleservices Ltd (TTML)	52.10	0.00	0.00	0.00	0.00	0.00	52.10					
13	Tata Communications Ltd	659.37	0.00	0.00	0.00	0.00	0.00	297.64					
Total		17782.40	24281.38	6684.20	1604.04	2.79	0.47	47776.45					

Note-I: The License fee collection figures are as on 30.11.2015.

Note-II: The SUC collection figures are as on 30.11.2015.

Note-III: The EMR penalty collection figures are as on 30.09.2015.

Note-IV: The EMR testing collection figures are as on 30.09.2015.

Note-V: The MNP testing collection figures are as on 30.09.2015.

Note-VI: Out of total outstanding of Rs. 47,776.45 crore, the amounts under litigation is Rs.

17,043.39 crore pertaining to major TSPs.

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Annexure-B Rupees in crore

Lok Sabha starred Question No. *359 to be answered on 23.12.2015													
Operators-wise details of amounts locked in litigations (Major Operators).													
S. No.	Operator	LF	SUC	CAF	EMF	EMF Test Fee	Total						
1	Aircel Ltd/ Dishnet Wireless L	42.00	125.11	352.74	354.15	0.47	874.47						
2	M/s Bharti Airtel / Hexacom	2214.68	1180.17	408.83	1311.22	0.20	5115.10						
3	BPL (Loop Comm.Ltd)	111.00	65.73	0.00	34.85	0.02	211.60						
4	Idea Cellular Ltd	220.88	521.00	54.06	748.83	0.43	1545.20						
5	Reliance Communications Ltd	730.88	581.49	202.84	962.24	0.22	2477.67						
6	Reliance Telecom Ltd	9.52	228.84	0.00	0.00	0.00	238.36						
7	Videocon Ltd	43.73	34.30	0.00	147.50	0.05	225.58						
8	Vodafone Ltd	2293.80	1126.78	156.12	749.67	0.35	4326.72						
9	Tata Teleservices Ltd	303.04	547.60	126.57	654.85	0.21	1632.27						
10	Tata Teleservices Ltd (TTML)	52.10	0.00	0.00	0.00	0.75	52.85						
11	Tata Communications Ltd	343.57	0.00	0.00	0.00	0.00	343.57						
Total		6365.20	4411.02	1301.16	4963.31	2.70	17043.39						

- 1. License Fee figures are as on 31.10.2015.
- 2. SUC figures are as on 30.11.2015.
- 3. CAF figures are as on 30.09.2015.4. EMF figures are as on 30.09.2015.
- 5. EMF test figures are as on 30.09.2015.
